

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 09.09.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1815/2024, IA (IBC)/492/2024, IA (IBC)/972/2024, IA (IBC)/971/2024, IA (IBC) (Plan)/08/2024, IA (IBC)/373/2024, IA (IBC) /1320/2024, IA (IBC)/1317/2024, Intervention Petition (IBC)/16/2024, IA (IBC)/314/2024, IA (IBC)/625/2024, IA (IBC)/905/2024, IA (IBC)/1810/2024 in Company Petition IB/296/7/2022
NAME OF THE COMPANY	Manjeera Retail Holdings Pvt Ltd
NAME OF THE PETITIONER(S)	Catalyst Trusteeship Limited
NAME OF THE RESPONDENT(S)	Manjeera Retail Holdings Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1815/2024

Present: Ld. Senior Counsel Deepak Bhattacharjee along with Mr. P. Ravi Charan for the Applicant.
Ld. Counsel Mr. VVSN Raju for the Respondent.

For filing of counter, **matter is adjourned to 07.10.2024.**

IA(IBC)/492/2024,IA(IBC)/972/2024,IA(IBC)/971/2024&IA (IBC)/314/2024,

Present: Ld. Senior Counsel Mr. Deepak Bhattacharjee along with Mr. P. Ravi Charan for the Applicant.
Ld. Counsel Mr. VVSN Raju for the Respondent.

Reserved for orders.

IA (IBC) (Plan)/08/2024

Present: Ld. Counsel Mr. VVSN Raju for the Applicant.

Matter is adjourned to 07.10.2024.

Contd...

(2)

IA (IBC)/373/2024

Present: Ld. Counsel Mr. Y. Suryanarayana for the Applicant.
Ld. Counsel Mr. Palash Taing, Mr. Mayank Kumar for the R3 and R4/CoC.
Ld. Counsel Mr. VVSN Raju for the Resolution Professional.

Matter is adjourned to 07.10.2024.

IA (IBC) /1320/2024 & IA (IBC)/1317/2024,

Present: Mr. Sudharshan Reddy, Advocate General, State of Telangana for Mr. PVL Bhanu Prakash, standing counsel for Telangana Housing Board / Applicant.
Ld. Senior Counsel Mr. Abhijeet Sinha along with Mr. VVSN Raju, for the Resolution Professional.
Ld. Counsel Mr. Pradeep Joy for the Respondent No.2/SRA.
Ld. Counsel Mr. Palash Taing, Mr. Mayank Kumar for the Respondent No. 3/CoC.

Written submissions filed.

Reserved for orders.

Intervention Petition (IBC)/16/2024

Present: Ld. Counsel Mr. Mohammed Omer Farooq for the Applicant.
Ld. Counsel Mr. VVSN Raju for the Respondent/RP.

Written submissions not filed.

Reserved for orders.

IA (IBC)/625/2024

Present: Ld. Counsel Mr. Mohammed Omer Farooq for the Applicant.
Ld. Counsel Mr. VVSN Raju for the Respondent/RP.

Written submissions filed.

Reserved for orders.

Contd...

(3)

IA (IBC)/905/2024

Present: Ld. Counsel Mr. VVSN Raju for the Applicant.

Ld. Counsel Mr. Chidambara Sastry for the Respondent No.1.

None for the Respondent No.2.

Respondent No.2 served but not present. For filing of counter, **matter is adjourned to 07.10.2024.**

IA (IBC)/1810/2024

Present: Ld. Counsel Mr. VVSN Raju for the Applicant.

Ld. Counsel Mr. Dwijesh Kapila for the Respondent No.1.

For filing of counter, **matter is adjourned to 07.10.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)